

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 19309/2017

ANIL KUMAR GOEL & ANOTHER

Petitioner(s)

VERSUS

STATE OF UP & ORS.

Respondent(s)

Date : 06-04-2018 This petition was called on for hearing today.

For Petitioner(s) Mr. Pardeep Gupta, Adv.
Ms. Parinav Gupta, Aadv.
Ms. Mansi Gupta, Adv.
Dr. (Mrs.) Vipin Gupta, AOR

For Respondent(s) Mr. Amaar Deep Sharma, Adv.
Ms. Aarti Upadhyay, Adv.
Mr. Rakesh Uttamchandra Upadhyay, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete on the respondent Nos.1 to 3 but no one has entered appearance on their behalf.

Ld. Counsel for the respondent No.4 has failed to file the counter affidavit despite opportunities. In the interest of justice, four weeks time, as last and final opportunity is given to file the same. After expiry of four weeks, list the matter before the Hon'ble Court.

SANJAY PARIHAR
Registrar